

#### **Attack on RTI applicant**

1111. SHRI R.C. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards the newsitems captioned "mob attack house of man who filed RTI application on illegal tube wells" in Sunday Express on 9 May, 2010 and "RTI Lagane Wale Doctor ke Ghar Hamla" in Dainik Bhaskar on 9 May, 2010;

(b) whether the applicant had already made complaint to the SHO, Sangam Vihar Police Station, South-East district, New Delhi against threat of life and properties *vide* DD No. 4A dated 7 May, 2010; and

(c) if so, the details thereof and the action taken against the police officials who failed to protect the RTI applicant inspite of his complaint?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) A case *vide* FIR No. 154 dated 08.05.2010 under section 147/148/149/452/427/323/506 IPC was registered at PS Sangam Vihar on the complaint of Dr. Gian Singh who had filed RTI application in the office of the SDM, Hauz Khas, regarding illegal tube-wells in the Sangam Vihar area and whose house was stoned by a mob comprising of tube well operators and their supporters. All the eight accused persons identified by the complainant have been arrested and chargesheet has been prepared.

(b) and (c) Dr. Gian Singh had given a complaint to the Duty Officer in Sangam Vihar Police Station on 07.05.2010 but he did not mention about the imminent threat to his life and he did not meet Station House Officer, Sangam Vihar in this regard. The next morning the incident of stone pelting at his house took place. A case *vide* FIR No. 154 dated 08.05.2010 under section 147/148/149/452/427/323/506 IPC was registered at Sangam Vihar Police Station.

#### **Law and order situation in NCR**

1112. SHRI SABIR ALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the status of law and order situation in the NCR as compared to that in other metropolitan cities of the country;

(b) what is the crime graph of serious crimes in NCR since 2007, till date; and